

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-306
IB-3195/ND/2019

IN THE MATTER OF:

Swastik Pipe Ltd
Vs
Clearplus India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s. 9 of IBC,2016

Order delivered on 04.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Sanjay Jain, Adv. Chetna Bisht
For the Respondent :

ORDER

Pursuant to the earlier order dated 15.01.2020, we find that affidavit of service has been filed by the petitioner and one more opportunity was given to respondent to appear and file the reply. No one appeared on behalf of the respondent till date. List the case for ex-parte hearing on **24.02.2020**.

sdl -

(K.K. VOHRA)
MEMBER (T)

sdl -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Chirag)